

30) 19.1.2001

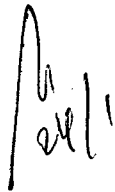
Ld. Counsel Shri K.B. Talreja
and Shri A.I. Bhattacharjee present for
respective side.

Shri K.B. Talreja states that
he wishes to withdraw the O.A.
since the relief sought have been
provided to him.

The applicant is permitted to
withdraw the O.A.

O.A. disposed of as withdrawn.
No costs.





OS



(B.N. Bahadur)
MCA)

Order/Judgment despatched
to Appellant/Respondent(s)
on 1/2/01

